

Pilferage of Bitumen from Refineries and Road Construction Sites

*982. SHRI M. RAMGOPAL REDDY :
SHRI MOHAN LAL PATEL :

Will the Minister of ENERGY be pleased to state :

(a) whether Government have seen the press reports appeared in the 'Hindustan Times' of 16th April, 1984 wherein it has been stated that bitumen meant for road construction worth Rs. 25 crores is being pilfered every year ;

(b) if so, the details thereof ;

(c) the approximate quantity of bitumen stolen during the years 1981-82, 1982-83 and 1983-84 and the amount involved ;

(d) the steps taken by Government to stop such pilferage ;

(e) whether any enquiry has been conducted in the pilferage of bitumen ; and

(f) if so, whether any arrest has been made and the action taken against the offenders ?

THE MINISTER OF ENERGY (SHRI P. SHIV SHANKAR) : (a) Yes, Sir.

(b) to (f). Details are given in the statement laid on the Table of the House.

Statement

(b) The News Item highlights the problem relating to pilferage of bitumen in large quantities from oil refineries and road construction sites and the need for taking stringent measures to stop these malpractices.

(c) to (f). There has been no pilferage of bitumen from the refineries but there are some reports of pilferage of bitumen taking place while in transit from the refineries to the stores of various consumers including State Government Departments. It has also been reported that this stolen product of bitumen finds its way to many Small Scale Industries who are manufacturing bitumen and its product are sold in the

market. The Ministry has advised the State Governments to take sufficient care in seeing that the stolen bitumen does not find its way to these small units who are manufacturing bitumen' products. Since the pilferage is after the bitumen is sold by the oil companies, it is for the consumers, including the State Governments to take necessary action in the matter.

Improvement of Cuttack Radio Station

*983. SHRIMATI JAYANTI PATNAIK :
Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government have taken steps for the improvement of some radio stations in the country in the Sixth Plan ;

(b) if so, the steps taken for the improvement of Cuttack Radio Station, Orissa in the above Plan period ;

(c) whether it is a fact that the above radio station needs a lot of improvements ;

(d) if so, the steps proposed to be taken in near future for the improvement of that radio station ; and

(e) the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI H.K.L. BHAGAT) : (a) Yes, Sir.

(b) to (e). AIR station at Cuttack is equipped with a High Power Transmitter of 100 KW MW for regional service on primary channel and a 1 KW MW transmitter for commercial service on Vividh Bharati programmes and is also equipped with type IV Studios. These broadcast facilities already available are considered adequate. There is, therefore, no proposal under consideration for further improvement in these facilities.

Progress of Projects of NTPC

*984. SHRI MADHAVRAO SCINDIA : Will the Minister of ENERGY be

pleased to lay a statement showing :

(a) the progress so far made in respect of installation and commissioning of the various units of the different National Thermal Power Corporation power plant projects ;

(b) the expenditure incurred on each as compared to the original estimated cost, unit-wise ; and

(c) how far each project is going ahead

Singrauli Stage-I	:	600 MW (3 units of 200 MW each)
Singrauli Stage-II	:	1400 MW (2 units of 200 MW each and 2 units of 500 MW each)
Korba Stage I	:	1100 MW (3 units of 200 MW each and one unit of 500 MW)
Korba Stage-II	:	1000 MW (2 units of 500 MW each)
Ramagundam Stage-I	:	1100 MW (3 units of 200 MW each and one unit of 500 MW)
Ramagundam Stage-II	:	1000 MW (2 units of 500 MW each)
Farakka Stage-I	:	600 MW (3 units of 200 MW each)
Vindhyachal Stage-I	:	1260 MW (6 units of 210 MW each)
Rihand Stage-I	:	1000 MW (2 units of 500 MW each)

The details regarding original approved costs, latest approved costs, estimated costs and expenditure upto 1983-84 in respect of these projects are given in the enclosed Statement-I, and the details regarding actual/expected commissioning programme as against commissioning schedule approved by the Government are given in enclosed Statement-II.

By the end of 1983-84, total capacity expected to be commissioned was 1800 MW comprising of 5 units of 200 MW each at Singrauli, 3 units of 200 MW each at Korba and one unit of 200 MW at Ramagundam. All these units have been commissioned generally one schedule. The first unit at

according to the schedule ?

THE MINISTER OF ENERGY (SHRI P. SHIV SHANKAR) : (a) to (c). National Thermal Power Corporation has been entrusted with the construction of six Super Thermal Power Stations in the country namely Singrauli, Korba, Ramagundam, Farakka, Vindhyachal and Rihand. Singrauli, Korba, and Ramagundam Projects have been approved in two stages, and only first stages of the remaining projects have been approved. The capacities of these projects are given below :

Ramagundam was commissioned approximately four months ahead of schedule. The remaining 200 MW units of this project are also expected to be commissioned ahead of schedule.

Normally, it takes 4 years to commission first 200 MW unit after placement of orders for main plant and equipment, with the successive units coming at the intervals of six months thereafter. In respect of 500 MW units the first unit takes 5 years for commissioning after placement of orders for main plant and equipment with successive units following at the intervals of one year thereafter. The Singrauli, Korba, Ramagundam and Farakka Projects are being executed with the assistance from

World Bank. After negotiations with the World Bank, the orders for the main plant and equipment in respect of Farakka (200 MW Units), Singrauli (500 MW Units), Korba (500 MW Units) and Ramagundam (500 MW units) were placed in 1981, 1982, 1982, and 1983 respectively. The expected commissioning programme of these units is accordingly 4 years after placement of orders for main plant and equipment in respect of 200 MW units at Farakka and 5 years in respect of 500 MW units of the other projects.

In case of Rihand Stage-I project, which is being executed with British assistance, some delay had been observed in submission of designs and drawings by M/s. Northern Engineering Industries (NEI) of U.K. who are main contractors for supply and erection of equipment. Discussions were, therefore, held regarding these matters with authorities of U.K. Government and NEI. NEI have submitted a recovery programme to make-up the time lost. This recovery programme is being monitored.

Statement-I

(Rs. in crores)

S. No.	Name of the Project	Generation Projects			Expenditure incurred (upto March, 84)
		Original Approved Cost	Latest Approved cost	Latest Estimated Cost	
1.	Singrauli Stage-I	255.66	303.75	324.53	307.27
2.	Singrauli Stage-II	494.37	494.37	796.92	221.72
3.	Korba Stage-I	450.80	527.62	749.23	373.96
4.	Korba Stage-II	457.98	457.98	705.67	93.66
5.	Ramagundam Stage-I	459.14	879.52	879.52	452.96
6.	Ramagundam Stage-II	501.89	501.89	681.88	44.46
7.	Farakka Stage-I	290.60	290.60	565.47	229.70
8.	Vindhyachal Stage-I	911.57	911.57	1105.64	42.75
9.	Rihand Stage-I	1033.00	1033.00	1162.12	127.63

Statement-II

Commissioning schedule of NTPC's Projects

S. No.	Project	Unit (Capacity in MW)	Schedule approved by Govt.	Actual/Expected Commissioning programme
1	2	3	4	5
1.	Singrauli St. I	I (200)	1981-82	Feb. 82 (commissioned)
		II (200)	Six months after Unit-I	Nov. 82 (-do-)

1	2	3	4	5	6
		III	(200)	Six months after Unit-II	Mar. 83 (commissioned)
2.	Singrauli St. II	IV	(200)	1983-84	Nov. 83 (-do-)
		V	(200)	1983-84	Feb. 84 (-do-)
		VI	(500)	1984-85	1986-87
		VII	(500)	1985-86	1987-88
3.	Korba St. I	I	(200)	Jan. 83	Mar. 83 (commissioned)
		II	(200)	July. 83	Oct. 83 (-do-)
		III	(200)	Jan. 84	Mar. 84 (-do-)
		IV	(500)	1986-87	1987-88
4.	Korba St. II	V	(500)	1987-88	1988-89
		VI	(500)	1988-89	1989-90
5.	Ramagundam St. I	I	(200)	Feb. 84	Oct. 83 (Commissioned)
		II	(200)	Aug. 84	Aug. 84 } Expected
		III	(200)	Feb. 85	Feb. 85 } earlier
		IV	(500)	1987-88	1988-89
6.	Ramagundam St. II	V	(500)	1988-89	1989-90
		VI	(500)	1989-90	1990-91
7.	Farakka St. I	I	(200)	Early 1984-85	March 85
		II	(200)	Six months after Unit-I	6 months later
		III	(200)	-do- Unit-II	-do-
8.	Vindhyachal St. I	I	(210)	June, 87	June 87
		II	(210)	Dec. 87	Dec. 87
		III	(210)	June 88	June 88
		IV	(210)	Dec. 88	Dec. 88
		V	(210)	June 89	June 89
		VI	(210)	Dec. 89	Dec. 89
9.	Rihand St. I	I	(500)	June 87	June 87*)
		II	(500)	June 88	June 88*)

*Some delay is anticipated due to delay by M/s. NEI of U.K. in submission of drawings and designs.